

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/3338/2020**

This the 03rd day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Akhter Rasool

.....Applicant

(Advocate:- Mr. M M Dar- Not Present

**Versus**

1. U.T. of Jammu and Kashmir and ors .....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Learned counsel for the applicant submits that the T.A. has become infructuous on account of subsequent developments which have taken place.

2. Accordingly the T.A. is dismissed for having become infructuous.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

*Arun*